

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 09.02.2024

Misc. Application No. 1697 of 2023
And
Misc. Application No. 1698 of 2023
And
Appeal No. 75 of 2024

Arun Mantex Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mrs Ritika Agrawal, PCS i/b Ritika Agrawal & Associates for
the Appellant.

Mr. Ravishekhar Pandey, Advocate with Ms. Neha Rautela,
Advocate i/b Agama Law Associates for the Respondent.

ORDER:

1. Three weeks time is allowed to the respondent for filing a
reply. Three weeks thereafter for filing rejoinder. List for
admission on April 15, 2024.

Ms. Meera Swarup
Technical Member

09.02.2024
msb